

# ORISSA HIGH COURT

## FILING REPORT AS ON :17/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/38020/2024	MD. HUSSAIN VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /473 /2024 ( //	AOR20220000138C202400020
2	D-BLAPL/38021/2024	KALANDI CHARAN BEHERA VS STATE OF ODISHA	LALATENDU PAL VS	BRAHMANITARANG /284 /2024 ( //	AOR20220004366C202400008
3	D-BLAPL/38022/2024	MANGAL BARDA@TUNTA@RANDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BADAMPAHAD /107 /2024 ( //	AOD20240000012C202400010
4	D-BLAPL/38025/2024 BLAPL/12753/2024	JACOB DALABEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /19 /2006 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000112/2024	AOR20220001631C202400199
5	D-BLAPL/38029/2024	JACOB DALABEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /21 /2006 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000113/2024	AOR20220001631C202400202
6	D-BLAPL/38033/2024	JACOB DALABEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /18 /2006 ( //	AOR20220001631C202400203
7	D-BLAPL/38037/2024	NEYYALA UPENDRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GURANDI /35 /2024 ( //	
8	D-BLAPL/38041/2024 BLAPL/12751/2024	MARATHI JAYALAXMI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GURANDI /35 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000076/2024	
9	D-BLAPL/38051/2024	JAYANTA PRADHAN @ JAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /284 /2024 ( //	
10	D-BLAPL/38055/2024	GYANA RANJAN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KUNDHEIGOLA /241 /2024 ( //	AOR20220001648C202400091
11	D-BLAPL/38060/2024	RANJIT DAS VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	TALCHER TOWN /922 /2024 ( //	

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12	D-BLAPL/38061/2024	DILLIP BARIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NALCO /6 /2024 () //	
13	D-BLAPL/38062/2024	SURESH CHAMPIA VS STATE OF ODISHA	SK. ZAFARULLA VS	BAMBARI /122 /2023 () //	
14	D-BLAPL/38065/2024	GOBINDA SAHU @ GOBI SAHU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	ANGUL SADAR PS /568 /2021 () //	
15	D-BLAPL/38068/2024	SAROJ KUMAR MALIK @ BHEJAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /29 /2024 () //	
16	D-BLAPL/38070/2024	SANGRAM MARANDI VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /524 /2024 () //	
17	D-BLAPL/38075/2024	CHITARANJAN BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	ERASAMA /443 /2024 () //	
18	D-BLAPL/38076/2024	SUDEEP KUSUM VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	JHARSUGUDA /509 /2024 () //	AOR20220001727C202400026
19	D-BLAPL/38079/2024	MANOJ KUMAR SINGH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	TOMANDO /328 /2024 () //	
20	D-BLAPL/38085/2024	SMRUTI RANJAN MUDULI @ LIKU VS STATE OF ODISHA	SAMVIT MOHANTY VS	NAUGAON /213 /2024 () //	
21	D-BLAPL/38087/2024	UMAKANTA THELA VS STATE OF ODISHA	HARMOHAN DHAL VS	KHAPRAKHOL /267 /2024 () //	
22	D-BLAPL/38096/2024	MANOJ KHORA VS STATE OF ODISHA	ABHISEK MOHANTY VS	SUNABEDA /207 /2023 () //	
23	D-BLAPL/38097/2024	BABLU @ KHETRABASI SAHU	CHIRANJIB ROUT	N.T.P.C. /140 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/38100/2024	ANIL KUMAR ROUT	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/38101/2024	SUKANTI BEHERA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/38102/2024	KUNA @ KUNA PRADHAN @ PRASANTA KUMAR RAM	AMLAN SHAKTI PAUL	NIRAKARPUR /276 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/38104/2024	BUDHADEV JENA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/38105/2024	RASHMI RANJAN DIGAL	PRATYUSHA NAIDU	DEOGAON /272 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/38108/2024	DRANJI DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /106 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/38113/2024	HARI@HARIHARA SAHU	BIKASH KUMAR PRADHAN	KUNDHEIGOLA /200 /2024	AOR20220002993C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/38115/2024	BISHNU ORAM	KULDEEP MOHANTY	BISRA /32 /2024	AOD20240000012C202400011
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/38116/2024	BIKASH BARLA	KULDEEP MOHANTY	BRAHMANITARANG /67 /2024	AOD20240000012C202400012
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/38118/2024	KAMAL SENDRIA	DAMODAR PANDE	BURLA /565 /2022	AOR20230001005C202400007
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/38120/2024	HARI@HARIHARA SAHU	BIKASH KUMAR PRADHAN	KUNDHEIGOLA /201 /2024	AOR20220002993C202400010
		VS	VS	()	

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35	D-BLAPL/38133/2024	STATE OF ODISHA MANAS RANJAN GOPAL VS	DEBABRATA DASH VS	// JUNAGARH /40 /2023 ()	
36	D-BLAPL/38136/2024	STATE OF ODISHA DUMAR PUJARI VS	RAJIB LOCHAN PATTNAIK VS	// KODINGA /114 /2022 ()	
37	D-BLAPL/38138/2024	STATE OF ODISHA PRATIVA RANI ROUT @ KHUSHI VS	AKSHAYA KUMAR SAHOO VS	// BADAGODA P.S. /685 /2024 ()	
38	D-BLAPL/38141/2024	STATE OF ODISHA MANOJ KUMAR NAIK @ MANTU VS	SAKTI PRASAD DAS VS	// JATNI P.S. /460 /2024 ()	
39	D-BLAPL/38146/2024	STATE OF ODISHA SARANGADHAR BISWAL @ SARANG VS	AMITAV TRIPATHY VS	// NAYAGARH /437 /2024 ()	
40	D-BLAPL/38156/2024	STATE OF ODISHA MUKTESWAR MOHANANDIA VS	BIJAYA KUMAR RAGADA VS	// KULABIRA /28 /2013 ()	
41	D-BLAPL/38158/2024	STATE OF ODISHA TUKUNA BEHERA VS	ASHOK DAS VS	// DIGAPAHANDI /174 /2023 ()	
42	D-BLAPL/38159/2024	STATE OF ODISHA KUNDAN YADAV VS	AMIT BISWAL VS	// //0 ()	
43	D-BLAPL/38161/2024	STATE OF ODISHA CHETABANI DAS VS	SUSHANTA KUMAR JOSHI VS	// TITILAGARH /237 /2024 ()	
44	D-BLAPL/38163/2024	STATE OF ODISHA RAM KUMAR SAHOO VS	BHARAT BHUSAN ROUSTRAY VS	// BIRMITRAPUR /225 /2024 ()	
45	D-BLAPL/38165/2024	STATE OF ODISHA JADU @ ASHOK KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// BADAGODA P.S. /591 /2023 () //	

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46	D-BLAPL/38167/2024	GATIKRUSHNA SAHU VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	/ / 0 () //	
47	D-BLAPL/38175/2024	NIYATI MAHARANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SIMULIA /188 /2024 () //	
48	D-BLAPL/38176/2024	BIRANCHI NARAYAN NATH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /326 /2024 () //	AOR20220001558C202400212
49	D-BLAPL/38182/2024	CHANDRAMANI SAHU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /590 /2024 () //	
50	D-BLAPL/38185/2024	CHINMAYA MALLIK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BALICHANDRAPUR /503 /2024 () //	
51	D-BLAPL/38186/2024	BASUDEB TRIPATHY @ BASUDEV VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /590 /2024 () //	
52	D-BLAPL/38187/2024	TEJRAJ RANA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	KANTABANJI /276 /2024 () //	AOD20240000510C202400017
53	D-BLAPL/38188/2024	SATYAJIT BISWAL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /468 /2024 () //	
54	D-BLAPL/38192/2024	PRAVAKAR DASH@PRAVAKAR DAH VS STATE OF ODISHA	DEBASIS MISHRA VS	/ / () //	AOR20230001300C202400072
55	D-BLAPL/38193/2024	RAJKUMAR BADAIAK VS STATE OF ODISHA	ABHILASH MISHRA VS	BISRA /167 /2024 () //	
56	D-BLAPL/38196/2024	DEBRAJ SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	/ / 0 () //	
57	D-BLAPL/38197/2024	SURYA NARAYAN MOHANTA	SK. ZAFARULLA	BISRA /79 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/38198/2024	JAGADISH DAS	MANOJ KUMAR PANDA	BIRIDI PS /297 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/38199/2024	REPO @ BAPUN SINGH @ REPU @ BUPUNO SINGH	JYOTIRMAYA SAHOO	KHUNTA /319 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/38201/2024	GAJANAN BHUE @ GAJADHAR BHUE	SURYAKANTA DWIBEDI	KHAPRAKHOL /91 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/38202/2024	DANGAN @ RILU BEHERA	ASHOK KUMAR JENA	SALIPUR /414 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/38211/2024	SHASHIKANTA ROUT	SIVA SANKAR CHAINI	BASUDEVPUR /895 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CMAPL/52468/2024	JATADHARI BEHERA	ADV	//	AOR20220004106C202400042
		VS	VS	()	
		COMMISSIONER CONSOLIDATION,BHUBANESWAR		//	
64	D-CMAPL/52496/2024	JAYANARAYAN MISHRA	ADV.	//	
		VS	VS	()	
		GOVT. OF ODISHA		//	
65	D-CMAPL/52649/2024	LAXMIPRIYA KARAN	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMP/52462/2024	SRI SWAPNESWAR MAHADEV BIJE	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	
		OSHA PARIDA		//	
67	D-CMP/52497/2024	G.ANIL KUMAR PATRA	JAGANNATH BHUYAN	//	
		VS	VS	()	
		G. JYOSHNA PATRA		//	
68	D-CMP/52554/2024	SANTOSH KUMAR PRADHAN @ SANTOSH PRADHAN	MANORANJAN PADHY	//	AOD20220003086C202400012
		VS	VS	()	

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69	D-CMP/52575/2024	JAMINI NAYAK SUKANTA KUMAR MISHRA VS	LALIT KUMAR MAHARANA VS	// // 0	
70	D-CMP/52597/2024	JATINDRA MOHAN PANDA LAXMIDHAR SAMANTARAY VS	MANAS RANJAN DHAL VS	// // 0	
71	D-CMP/52626/2024	AKURA@AKRURA SAMANTARAY SURENDRANATH SINGH VS	PRNOY MOHANTY VS	// // 0	
72	D-CMP/52642/2024	M/S. BABULI KUMAR SISHU MAMATA MISHRA VS	AMITAV TRIPATHY VS	// // 0	
73	D-CMP/52652/2024	AJAY KUMAR MISHRA PRADEEP KUMAR CHATTERJEE VS	SOUMYA DEV RAY VS	// // 0	
74	D-CMP/52684/2024	RAJESH KUMAR SAHOO RAJESWARI BAG VS	RANJAN KUMAR NAYAK VS	// // 0	
75	D-CONTC/52428/2024	BRAHMANANDA NAYAK PRAHALLAD GHARAI VS	ADV VS	// // 0	AOD20220003080C202400033
76	D-CONTC/52430/2024	SHALINI PANDIT, I.A.S., COMMNR-CUM-SECY BIJAY KETAN NAYAK VS	ADV VS	// // 0	AOD20220003080C202400034
77	D-CONTC/52432/2024	ARAVIND AGRAWAL, I.A.S., COMMNR-CUM-SECY BHAGABAN NAYAK VS	ADV VS	// // 0	AOD20220003080C202400035
78	D-CONTC/52433/2024	SHALINI PANDIT, I.A.S., COMMNR-CUM-SECY BISWAMITRA PADHAN VS	ADV VS	// // 0	AOD20220003080C202400036
79	D-CONTC/52435/2024	SHALINI PANDIT, I.A.S., COMMNR-CUM-SECY MANAMOHANA MAHAPATRA VS	ADV VS	// // 0	AOD20220003080C202400037
		ARAVIND AGRAWAL, I.A.S., COMMNR-CUM-SECY		//	

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80	D-CONTC/52437/2024	NAMITA PANIGRAHI VS SHALINI PANDIT, I.A.S.,COMMNR-CUM-SECY	ADV VS //	// 0 //	AOD20220003080C202400032
81	D-CONTC/52440/2024	BICHITRANANDA SWAIN VS ADIKANDA BEHERA,OAS, CONSOLIDATION OFFICER-CUM-ADDL SUB-COLLECTOR	ADV VS //	// 0 //	AOD20220003080C202400031
82	D-CONTC/52452/2024	JUDHISTHIRA SWAIN VS KISHORE CHANDRA PATASANI, DCP,BHUBANESWAR	ADV VS //	// 0 //	AOD20230000467C202400010
83	D-CONTC/52453/2024	SIDHARTHA SANKAR DALAI VS PREM CHAND CHOUDHARY,DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION,ODISHA	ADV VS //	// 0 //	AOD20230000467C202400011
84	D-CONTC/52517/2024	DURGA CHARAN SAHOO VS DEORANJAN KUMAR SINGH, IAS	ADV. VS //	// 0 //	
85	D-CONTC/52533/2024	NARAYAN MAHARANA VS BISHNUPADA SETHI, IAS	ADV. VS //	// 0 //	
86	D-CONTC/52535/2024	PRAKASH CHANDRA BHOI VS BISHNUPADA SETHI, IAS	ADV. VS //	// 0 //	
87	D-CONTC/52536/2024	MOHAN CHARAN BANUA VS BISHNUPADA SETHI, IAS	ADV. VS //	// 0 //	
88	D-CONTC/52538/2024	BINOD BIHARI MAHARANA VS BISHNUPADA SETHI, IAS	ADV. VS //	// 0 //	
89	D-CONTC/52539/2024	BANKA BIHARI KHAMARI VS BISHNUPADA SETHI, IAS	ADV. VS //	// 0 //	
90	D-CONTC/52542/2024	SOUBHAGYA CHAND VS BISHNUPADA SETHI, IAS	ADV. VS //	// 0 //	
91	D-CONTC/52544/2024	ABHIMANYU NAYAK	ADV.	//	

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		VS	VS	0	
		BISHNUPADA SETHI, IAS		//	
92	D-CONTC/52546/2024	ABHIRAM SWAIN	ADV.	//	
		VS	VS	0	
		DATTATRAYA BHAUSAHEB SHINDE, IAS		//	
93	D-CONTC/52547/2024	LAXMIDHAR NAYAK	ADV.	//	
		VS	VS	0	
		BISHNUPADA SETHI, IAS		//	
94	D-CONTC/52549/2024	AKSHYA KUMAR NANDA	ADV.	//	
		VS	VS	0	
		DATTATRAYA BHAUSAHEB SHINDE, IAS		//	
95	D-CONTC/52550/2024	JYOTISH BARIK	ADV.	//	
		VS	VS	0	
		BISHNUPADA SETHI, IAS		//	
96	D-CONTC/52553/2024	RAJIB PRASAD NANDA	ADV.	//	
		VS	VS	0	
		MANAS RANJAN BARIK, PRINCIPAL SECY, LAW DEPT.		//	
97	D-CONTC/52567/2024	KRISHNA CHANDRA MAHANTA	ADV.	//	
		VS	VS	0	
		KUNJA BEHARI PRADHAN, PRINCIPAL I/C, P.S. COLLEGE, JHUMPURA		//	
98	D-CONTC/52571/2024	BASANTA MANJARI JENA	ADV.	//	
		VS	VS	0	
		GOURI SANKAR SINGH, DEPUTY DIRECTOR AGRICULTURE, SAMBALPUR		//	
99	D-CONTC/52598/2024	DHARANIDHAR PARIDA	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
100	D-CONTC/52635/2024	GOURANG PADHI	SANDHYARANI PANI	//	AOR20230000010C202400140
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION		//	
101	D-CONTC/52636/2024	RABINDRA KUMAR PAIKARAY	ADV.	//	AOR20220001535C202400165
		VS	VS	0	
		G RAJESH DIRECTOR OF MINING AND GEOLOGY, ODISHA		//	
102	D-CONTC/52665/2024	PRAMOD BHUE	ADV.	//	
		VS	VS	0	

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103	D-CONTC/52668/2024	R.P.KOCHE, IPS JITENDRA JUED VS	ADV. VS	// // ()	
104	D-CONTC/52681/2024	R.P.KOCHE, IPS ADGP-CUM-CHAIRMAN, SSCB, ODISHA BISWARANJAN SAHOO VS	ADV. VS	// // ()	
105	D-CRLA/38026/2024	SHALINI PANDIT, IAS GYANA RANJAN SWAIN@SADHUA VS	GHANASHYAM MUDULI VS	// NAUGAON /228 /2022 ()	AOD2024000001C202400384
106	D-CRLA/38039/2024	STATE OF ODISHA SEIKH ABDUL ATTAULAH @ SHEIK ATAULLA VS	DEEPAK RANJAN PARIDA VS	// VIGILANCE PS (BERHAMPUR) /31 /2004 ()	
107	D-CRLA/38058/2024	STATE OF ODISHA(VIG.) SUNIL ROUT @ HEMBRAM VS	DALIRANI BEHURAY VS	// KAPTIPADA /145 /2019 ()	
108	D-CRLA/38064/2024	STATE OF ODISHA BUBUN SETHY VS	BIREN SANKAR TRIPATHY VS	// KEONJHAR SADAR /116 /2022 ()	
109	D-CRLA/38074/2024	STATE OF ODISHA SANTOSH PANIGRAHI @ ICHILI @ BULU VS	DEVASHIS PANDA VS	// GOSANINUAGAM /11 /2023 ()	AOR20220001247C202400036
110	D-CRLA/38083/2024	STATE OF ODISHA SAMBHUA @ SAMBHUNATH BEHERA VS	DEEPAK KU SAHOO VS	// DERABIS /117 /2024 ()	
111	D-CRLA/38092/2024	STATE OF ODISHA CHHOTA @ KAMAL LOCHAN SINGH VS	SURYAKANTA DWIBEDI VS	// BADSABI /10 /2019 ()	
112	D-CRLA/38208/2024	STATE OF ODISHA ANIL BAG VS	BIJAYA KUMAR RAGADA VS	// SASON /85 /2023 ()	
113	D-CRLA/38212/2024	STATE OF ODISHA SANJAYA JANI VS	LALATENDU SAMANTARAY VS	// / 0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMA/38157/2024	SUCHITRA PRADHAN VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	SUBALAYA /249 /2024 () //	
115	D-CRLMC/38067/2024	RAJAT KUMAR MOHAPATRA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	KUJANGA /28 /2022 () //	
116	D-CRLMC/38107/2024	PROMOD @ PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE TOWN /340 /2021 () //	
117	D-CRLMC/38128/2024	KISHORI LAL CHHAPOLIA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	EOW,BHUBANESWAR /21 /2014 () //	
118	D-CRLMC/38129/2024	BHAGABAN RAM VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	KHURDA P.S. /34 /2021 () //	
119	D-CRLMC/38132/2024	SURESH CHANDRA DAS VS SUDHASINDHU PANDA	KARUNAKAR RATH VS	/ /0 () //	
120	D-CRLMC/38135/2024	SAROJ KUMAR SENAPATI VS SONALISA SWAIN	SAPAN KUMAR LENKA VS	/ /0 () //	
121	D-CRLMC/38139/2024	DEEPAK SAHU@DEEPAK KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KEGAON /242 /2023 () //	
122	D-CRLMC/38143/2024	AKHIL ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /87 /2011 () //	
123	D-CRLMC/38160/2024	SASHI BHUSAN KUND VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	PATTAMUNDAI /197 /2007 () //	
124	D-CRLMC/38162/2024	ADINI @ ADEIN @ ADEITYA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	PATTAMUNDAI /359 /2013 () //	
125	D-CRLMC/38168/2024	AJAYA SAHU@AJAYA KUMAR SAHU	JYOTIRMAYA SAHOO	KODALA /97 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/38169/2024	BALAKRISHNA PANIGRAHY	TIRTH KUMAR SAHU	/ /0	
		VS	VS	()	
		BHABANI SHANKAR MOHANTY		//	
127	D-CRLMC/38171/2024	BALAKRISHNA PANIGRAHY	TIRTH KUMAR SAHU	/ /0	
		VS	VS	()	
		M/S SAI BABA BEVERAGES, SUNDARGARH		//	
128	D-CRLMC/38173/2024	RAJENDRA BAITHARU	SUJAY SHANKER SINGH DEO	JUNAGARH /268 /2023	AOD20230000313C202400062
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/38177/2024	GIRIJA SANKAR SATAPATHY @ SATPATHY	SANDEEP RAJ PANDA	JHIRPANI P.S. /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/38179/2024	NARA GOUDA	DIPTI RANJAN BHOKTA	KORAPUT TOWN /198 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/38180/2024	PRABINA @ LAXMIDHAR MUDULI @ PRABINA KUMAR	ASHMITO K. MISHRA	NARASINGHPUR /85 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/38189/2024	HANTAL MANGAL @ MANGAL HANTAL	AJAYA KUMAR PRADHAN	SEMILLIGUDA /42 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/38063/2024	KAJAL THAKUR	SHISHIR KUMAR SAMAL	MAHILA PS SAMBALPUR /72 /2024	
		VS	VS	()	
		I.I.C,MAHILA POLICE STATION, SAMBALPUR		//	
134	D-CRLMP/38066/2024	ASARPI MEHER	JAGABANDHU SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/38069/2024	KABITA DAS	AKSHAYA KUMAR PANDEY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/38095/2024	KHETRAMANI SETHI	AJIT KUMAR PANDA	/ /0	
		VS	VS	()	

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137	D-CRLMP/38111/2024	SUPERINTENDENT OF POLICE(RURAL), PURI JYOTSHNA MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// LALBAG /194 /2023 ()	
138	D-CRLMP/38151/2024	SUBAL SEN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //	
139	D-CRLMP/38194/2024	PUSHPANJALI SWAIN VS SUPERINTENDENT OF POLICE, GANJAM	ANUPAM DASH VS	//0 () //	
140	D-CRLMP/38200/2024	NIRUPAMA PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	//0 () //	
141	D-CRLREV/38050/2024	GATANATHA MALLICK@MALLIK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	NIALI /21 /2017 () //	
142	D-CRLREV/38052/2024	JYOTI PRAKASH MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /69 /2005 () //	
143	D-CRLREV/38077/2024	BULU PATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	KARANJIA /47 /2015 () //	AOR20220001247C202400035
144	D-CRLREV/38080/2024	SUBASH CHANDRA NAYAK @ ANDELLA VS STATE OF ODISHA	SAYED IQBAL VS	GOLANTHARA (BERHAMPUR) /72 /2016 () //	AOR20220001843C202400030
145	D-CRLREV/38205/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	//0 () //	
146	D-FAO/52501/2024	SWATI BARIK VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
147	D-FAO/52674/2024	GOBARDHAN SOREN VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	

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148	D-FAO/52679/2024	NITIA MUKHI VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //	
149	D-FAO/52683/2024	TELRAJ HATHY VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //	
150	D-FAO/52686/2024	KOUSALYA SAHOO VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //	
151	D-FAO/52688/2024	DEVLAL YADAV VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //	
152	D-FAO/52694/2024	TEJRAM SABAR VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //	
153	D-FAO/52697/2024	MOHAN NAG VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //	
154	D-MACA/52503/2024	PRAMILA MOHANTY VS SWAPAN KUMAR LURKI	PRADEEP KUMAR MISHRA VS	// 0 //	
155	D-MACA/52565/2024	ISWAR CHANDRA MAHANTA VS HARIHAR SAMAL	SUSANT KUMAR MOHANTY VS	// 0 //	
156	D-MACA/52576/2024	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE VS SHOBHA GUPTA	SOMNATH ROY VS	// 0 //	
157	D-MACA/52594/2024	D.M.,UNITED INDIA INSURANCE CO. LTD.,GANJAM VS KSHITI JANI	RAMESH CHANDRA SAHOO-1 VS	// 0 //	
158	D-MACA/52691/2024	BIMALI BEJ VS RAJ KISHORE BEHERA	DEBASISH PATNAIK VS	// 0 //	
159	D-MATA/52590/2024	SANTOSH KUMAR PANDA	PRASANNA KUMAR SWAIN	//	

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		VS	VS	0	
		GAYATRI SATAPATHY		//	
160	D-MATA/52669/2024	GIRISH CHANDRA MOHARANA	NALINI KANTA SAHOO	//	
		VS	VS	0	
		LAXMIPRIYA MOHAPATRA @ MOHARANA		//	
161	D-RFA/52643/2024	BASANTA KUMAR TRIPATHY	PRABHAT KUMAR DASH	//	
		VS	VS	0	
		HRUSIKESH TRIPATHY		//	
162	D-RPFAM/52494/2024	MADHUMATI JENA	BIRAJA SANKAR MISHRA	//	
		VS	VS	0	
		SIBASIS JENA		//	
163	D-RSA/52584/2024	BANSIDHAR MEHER	PRATYUSHA NAIDU	//	
		VS	VS	0	
		TIRA GAG		//	
164	D-RSA/52650/2024	CHANDRAMA BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-SAO/52559/2024	RAM GOPAL SINGH	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		RADHAMOHAN SINGH		//	
166	D-TRP(C)/52471/2024	PRAJNASREE ACHARYA	SAMBEET PATTANAYAK	//	AOR20220001591C202400004
		VS	VS	0	
		LOKANATH CHOUDHURY		//	
167	D-TRP(C)/52509/2024	MADHUSMITA DASH	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		PARAMESWAR SARANGI		//	
168	D-TRP(C)/52661/2024	MONALISA PRADHAN	DAITARI PRADHAN	//	
		VS	VS	0	
		AMARJEET PRADHAN		//	
169	D-TRP(C)/52671/2024	TULASI PATRA	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	
		SURYAKANTA KHATUA		//	
170	D-WA/52418/2024	STATE OF ODISHA	SATYA BRATA MOHANTY, A.G.A.	//	LOD20240000172C202400354
		VS	VS	0	

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171	D-WA/52443/2024	JOGENDRA NATH BISWAL STATE OF ODISHA VS HARIPRIYA SAHU	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202400280
172	D-WP(C)/52415/2024 WP(C)/31909/2024	SARAPANCI, MANGALPUR GRAM PANCHAYAT, MANGALPUR VS STATE OF ODISHA	PRADIP KUMAR DAS VS	// // ()	AOR20220001207C202400038
173	D-WP(C)/52416/2024	EMIL DUNG DUNG VS STATE OF ODISHA	MANAS PATI VS	// // ()	AOR20220001535C202400162
174	D-WP(C)/52417/2024	G.MANJU SERVICES PVT. LTD. VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400099
175	D-WP(C)/52419/2024	SUJATA MOHAPATRA VS STATE OF ODISHA	LALITENDU MISHRA VS	// // ()	AOR20220001610C202400028
176	D-WP(C)/52420/2024	SURENDRA PATRO VS STATE OF ODISHA	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400090
177	D-WP(C)/52421/2024	SUSANTA KUMAR MOHANTY VS STATE OF ODISHA	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400091
178	D-WP(C)/52422/2024	DEBARAJ GOUDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400092
179	D-WP(C)/52423/2024	SALOMINA DUNG DUNG VS STATE OF ODISHA	MANAS PATI VS	// // ()	AOR20220001535C202400161
180	D-WP(C)/52424/2024	KUMAR BABU BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// // ()	AOD20240000362C202400048
181	D-WP(C)/52425/2024	ABHISEK MISHRA VS STEEL AUTHORITY OF INDIA LIMITED.	LAXMINARAYAN RAYATSINGH VS	// // ()	AOD20240000645C202400021

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182	D-WP(C)/52426/2024	SABITRI MUDURIA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
183	D-WP(C)/52427/2024	PELANGA BADARA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
184	D-WP(C)/52429/2024	NAGURI BANKIRA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
185	D-WP(C)/52431/2024	RAJAN BIRUA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
186	D-WP(C)/52434/2024	NANDI KANDAKELE VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
187	D-WP(C)/52436/2024	BAHAMANI TUDU VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
188	D-WP(C)/52438/2024	KARINASI GRAM PANCHAYAT, KENDRAPARA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
189	D-WP(C)/52439/2024	MANDAI BIRUA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
190	D-WP(C)/52441/2024	TURIRAM PURTI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
191	D-WP(C)/52442/2024	SHANKHA TUDU VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
192	D-WP(C)/52444/2024	BUDUNI BADARA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
193	D-WP(C)/52445/2024	TURI SOY @ SAYA	ARIJEET MISHRA	//	

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		VS	VS	0	
194	D-WP(C)/52446/2024	THE COLLECTOR, MAYURBHANJ SHAKIL AHMAD	RASHMIKANTA MAHALIK	//	
		VS	VS	0	
195	D-WP(C)/52447/2024	STATE OF ODISHA LIPI PURTTI	ARIJEET MISHRA	//	
		VS	VS	0	
196	D-WP(C)/52448/2024	THE COLLECTOR, MAYURBHANJ JABANA HANHAGA	ARIJEET MISHRA	//	
		VS	VS	0	
197	D-WP(C)/52449/2024	THE COLLECTOR, MAYURBHANJ BASANTI BIRUA	ARIJEET MISHRA	//	
		VS	VS	0	
198	D-WP(C)/52450/2024	THE COLLECTOR, MAYURBHANJ NANDU SOE	ARIJEET MISHRA	//	
		VS	VS	0	
199	D-WP(C)/52451/2024	THE COLLECTOR, MAYURBHANJ KUNI PURTTI	ARIJEET MISHRA	//	
		VS	VS	0	
200	D-WP(C)/52454/2024	THE COLLECTOR, MAYURBHANJ MASURI HO	ARIJEET MISHRA	//	
		VS	VS	0	
201	D-WP(C)/52455/2024	THE COLLECTOR, MAYURBHANJ JOSHAMATI HEMBRAM	ARIJEET MISHRA	//	
		VS	VS	0	
202	D-WP(C)/52456/2024	THE COLLECTOR, MAYURBHANJ NAGURI BANDIA	ARIJEET MISHRA	//	
		VS	VS	0	
203	D-WP(C)/52457/2024	THE COLLECTOR, MAYURBHANJ GANGI SAY	ARIJEET MISHRA	//	
		VS	VS	0	
204	D-WP(C)/52458/2024	THE COLLECTOR, MAYURBHANJ DHARITRI BANSING	ARIJEET MISHRA	//	
		VS	VS	0	

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205	D-WP(C)/52459/2024	THE COLLECTOR, MAYURBHANJ KUNI @ PUNI KANDEYANG VS	ARIJEET MISHRA VS	// // 0	
206	D-WP(C)/52460/2024	THE COLLECTOR, MAYURBHANJ DIBAKAR GADSARA VS	ARIJEET MISHRA VS	// // 0	
207	D-WP(C)/52461/2024	THE COLLECTOR, MAYURBHANJ JANGA KHUNTIA VS	ARIJEET MISHRA VS	// // 0	
208	D-WP(C)/52463/2024	THE COLLECTOR, MAYURBHANJ HIRAMANI SAMAD VS	ARIJEET MISHRA VS	// // 0	
209	D-WP(C)/52464/2024	THE COLLECTOR, MAYURBHANJ PARBATI BANKIRA VS	ARIJEET MISHRA VS	// // 0	
210	D-WP(C)/52465/2024	THE COLLECTOR, MAYURBHANJ RANI SOY VS	ARIJEET MISHRA VS	// // 0	
211	D-WP(C)/52466/2024	THE COLLECTOR, MAYURBHANJ NANDA MAHAKUD VS	ARIJEET MISHRA VS	// // 0	
212	D-WP(C)/52467/2024	THE COLLECTOR, MAYURBHANJ SHANTI HEMBRAM VS	ARIJEET MISHRA VS	// // 0	
213	D-WP(C)/52469/2024	THE COLLECTOR, MAYURBHANJ JAYANTI BANASING VS	ARIJEET MISHRA VS	// // 0	
214	D-WP(C)/52470/2024	THE COLLECTOR, MAYURBHANJ MANGATA HO VS	ARIJEET MISHRA VS	// // 0	
215	D-WP(C)/52472/2024	THE COLLECTOR, MAYURBHANJ MUKUTA GADSARA VS	ARIJEET MISHRA VS	// // 0	
		THE COLLECTOR, MAYURBHANJ		//	

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216	D-WP(C)/52473/2024	CHATURA SAMAL VS STATE OF ODISHA	RASHMITA SAHU VS	// 0 //	AOR20220002559C202400005
217	D-WP(C)/52474/2024	SUNITA MAHAKUDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //	AOR20220001303C202400022
218	D-WP(C)/52475/2024	RENUBALA SAHANI @ BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //	AOD20240000362C202400049
219	D-WP(C)/52476/2024	SURU SOY VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
220	D-WP(C)/52477/2024	NANIKA BANKIRA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
221	D-WP(C)/52478/2024	DEBAPRASAD KAR VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
222	D-WP(C)/52479/2024	PRAMILA MANGARAJ @ PRAMILA JENA @ PRAMILA KUMAR KAR VS COMMISSIONER CONSOLIDATION, ODISHA	PRAMILA KUMAR KAR VS	// 0 //	AOD20220003518C202400019
223	D-WP(C)/52480/2024	M/S. SHREEMAA CONSTRUCTIONS,BHUBANESWAR VS COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400090
224	D-WP(C)/52481/2024	DASHAMA GAGARAI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
225	D-WP(C)/52482/2024	NRUSINGHA CHARAN PANDA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202400040
226	D-WP(C)/52483/2024	SUNIL KUMAR SAHOO VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
227	D-WP(C)/52484/2024	BALIMA @ BALMA MURMU	ARIJEET MISHRA	//	

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		VS	VS	0	
228	D-WP(C)/52485/2024	THE COLLECTOR, MAYURBHANJ MIRAJU SAMAD	ARIJEET MISHRA	//	
		VS	VS	0	
229	D-WP(C)/52486/2024	THE COLLECTOR, MAYURBHANJ LEMBA BANKIRA	ARIJEET MISHRA	//	
		VS	VS	0	
230	D-WP(C)/52487/2024	THE COLLECTOR, MAYURBHANJ PRAKASH CHANDRA RAUTARAY	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
231	D-WP(C)/52488/2024	STATE OF ORISSA BISHU SOE	ARIJEET MISHRA	//	
		VS	VS	0	
232	D-WP(C)/52489/2024	THE COLLECTOR, MAYURBHANJ LAXMIPRIYA PANDA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
233	D-WP(C)/52490/2024	STATE OF ODISHA ABHINAVA DALUA	ABINASH BARIK	//	
		VS	VS	0	
234	D-WP(C)/52491/2024	STATE OF ORISSA MANJULATA JENA	SOUMYA DEV RAY	//	
		VS	VS	0	
235	D-WP(C)/52492/2024	STATE OF ODISHA PRAMOD KUMAR SETHI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
236	D-WP(C)/52493/2024	STATE OF ODISHA DEBENDRA KUMAR PRUSTY	TAPAN KUMAR BISWAL	//	
		VS	VS	0	
237	D-WP(C)/52495/2024	STATE OF ODISHA MURALIDHAR BISWAL	TAPAN KUMAR BISWAL	//	
		VS	VS	0	
238	D-WP(C)/52498/2024	STATE OF ODISHA CHANDRAHAS PRADHAN	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	

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239	D-WP(C)/52499/2024 WP(C)/31878/2024	STATE OF ODISHA JUGAL KISHORE CHANDAK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// // 0	
240	D-WP(C)/52500/2024	M/S BHABANI PRASAD KAR, MAHIPAL, KENDRAPADA VS UNION OF INDIA	DASHREE TRIPATHY VS	// // 0	
241	D-WP(C)/52502/2024	M/S. BHABANI PRASAD KAR, MAHIPAL, KENDRAPADA VS UNION OF INDIA	DASHREE TRIPATHY VS	// // 0	
242	D-WP(C)/52504/2024	KALPANA SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // 0	
243	D-WP(C)/52505/2024	RAGHUMANI SETHI VS SUPERINTENDENT, CGST AND CX CHOUDWAR RANGE, CUTTACK	RABINDRANATH PAL VS	// // 0	
244	D-WP(C)/52506/2024	KALPITA BISWAL VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // 0	
245	D-WP(C)/52507/2024	SABITA NAIK VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// // 0	
246	D-WP(C)/52508/2024	MAHANADI COALFIELDS LTD., BURLA, SAMBALPUR VS CLAIMS COMMISSION, BBSR	BEDA PRAKASH PANDA VS	// // 0	
247	D-WP(C)/52510/2024	NITYA NIRAJAN BISWAL VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// // 0	
248	D-WP(C)/52511/2024	JASODA JENA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// // 0	
249	D-WP(C)/52512/2024	RUTURAJA DAS VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/52513/2024	NIBEDITA MOHAPATRA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //	
251	D-WP(C)/52514/2024	RUPAK KUMAR PAL VS NILADRI CHANDRIKA ROUT	DUSHMANTA KUMAR BISWAL VS	// 0 //	AOR20220001297C202400132
252	D-WP(C)/52515/2024	MAHESHWAR JENA VS MADHUSUDAN DALAI	AKSHYANGSHU SEKHAR NANDY VS	// 0 //	
253	D-WP(C)/52516/2024	NINI MAHARANA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //	
254	D-WP(C)/52518/2024	HARIHAR JENA VS STATE OF ODISHA	JAGABANDHU DAS VS	// 0 //	
255	D-WP(C)/52519/2024	MANORANJAN SAHOO VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //	
256	D-WP(C)/52520/2024	SUBHAKANTA SETHY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //	
257	D-WP(C)/52521/2024	BISWARANJAN NAYAK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //	
258	D-WP(C)/52522/2024	BASANTIMANI MAJHI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //	
259	D-WP(C)/52523/2024	SANJAYA KUMAR SATPATHY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //	
260	D-WP(C)/52524/2024	KARTIKESWAR SHARMA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
261	D-WP(C)/52525/2024	DEBASHISH CHAKRAVARTY @ CHAKRABARTY	RAJKUMAR SUTAR	//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/52526/2024	AJIT KUMAR DALAI	PRAKASH KUMAR MISHRA	//	
	WP(C)/31938/2024	VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/52527/2024	SANJAY KESHARI MOHAPATRA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/52528/2024	NANDA KISHORE PATRA	PRAKASH KUMAR MISHRA	//	
	WP(C)/31943/2024	VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/52529/2024	SANATAN BEHERA	SUSHANTA KUMAR MISHRA	//	
	WP(C)/31899/2024	VS	VS	0	
		STATE OF ORISSA		//	
266	D-WP(C)/52530/2024	SILENDRA KUMAR CHAND	SUSHANTA KUMAR MISHRA	//	
	WP(C)/31904/2024	VS	VS	0	
		STATE OF ORISSA		//	
267	D-WP(C)/52531/2024	ARCHIT KUMAR TELENGA	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/52532/2024	LOKANATH PANDA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/52534/2024	RAMESH KUMAR SAHOO	SHUBHENDU KUMAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/52537/2024	BABAJI JENA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/52540/2024	JUGAL KISHORE PRADHAN	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/52541/2024	DINAMANI MOHAPATRA	DURGA PRASAD PANIGRAHI	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/52543/2024	STATE OF ODISHA SACHIDANANDA PARIDA VS	SUKANTA KUMAR MISHRA VS	// // 0	
274	D-WP(C)/52545/2024	STATE OF ODISHA ABHAYA KUMAR MALLICK VS	SAMVIT MOHANTY VS	// // 0	
275	D-WP(C)/52548/2024	STATE OF ODISHA JALANDHAR PANDEY VS	SUNIL KUMAR PANDA VS	// // 0	
276	D-WP(C)/52551/2024	THE UNION OF INDIA AMBIKA PRASAD NANDA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
277	D-WP(C)/52552/2024	STATE OF ODISHA PRAMOD KUMAR SATPATHY VS	AMBIKA PRASAD RAY VS	// // 0	
278	D-WP(C)/52555/2024	ADDL. SUB-COLLECTOR @ CONSOLIDATION OFFICER, PURI DEBENDRA PRASAD SAHU VS	PRASANNA KUMAR MISHRA VS	// // 0	
279	D-WP(C)/52556/2024	STATE OF ODISHA SUDASHNA NAHAK VS	BHUBANESWAR PANIGRAHY VS	// // 0	AOR20230000855C202400006
280	D-WP(C)/52557/2024	STATE OF ODISHA SARAT@SAGAR PRADHAN@PADHAN VS	PRAJIT KUMAR PRADHAN VS	// // 0	
281	D-WP(C)/52558/2024	STATE OF ODISHA TAPASWINI DASH VS	NRUSINGH CHARAN ROUT VS	// // 0	
282	D-WP(C)/52560/2024	STATE OF ODISHA SATYANARAYAN SAHOO VS	TRILOCHAN NANDA VS	// // 0	
283	D-WP(C)/52561/2024	STATE OF ODISHA MADHUSUDAN HOTA VS	TRILOCHAN NANDA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/52562/2024	BIJAY KUMAR ROUT VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
285	D-WP(C)/52563/2024	BIRAKISHOR PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
286	D-WP(C)/52564/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
287	D-WP(C)/52566/2024	SWARNALATA PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
288	D-WP(C)/52568/2024	HARAPRIYA PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
289	D-WP(C)/52569/2024	BIRAKISHOR PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
290	D-WP(C)/52570/2024 WP(C)/31919/2024	DIONEX EDGE PVT.LTD.,BBSR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
291	D-WP(C)/52572/2024	PRAVANJAN SARANGI VS THE CHIEF COMMISSIONER, CGST, CENTRAL	SIDHARTH SHANKAR PADHY VS EXCISE AND CUSTOMS, BBSR	// 0 //	
292	D-WP(C)/52573/2024	GOURANGA CHARAN MOHANTY VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //	AOR20220001535C202400163
293	D-WP(C)/52574/2024	HAREKRUSHNA BEHERA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
294	D-WP(C)/52577/2024	GITANJALI TRIPATHY VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
295	D-WP(C)/52578/2024	ISWAR CHANDRA MALLICK	PABITRA KUMAR NAYAK	//	

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		VS	VS	0	
296	D-WP(C)/52579/2024	STEEL AUTHORITY OF INDIA (SAIL), SUNDARGARH	ABHIMANYU PARIDA	//	
		MANMATH KUMAR PANDA	VS	0	
297	D-WP(C)/52580/2024	STATE OF ODISHA	RAMANATH ACHARYA	//	
		JAISHREE NARAIN DARYANANI MISHRA	VS	0	
298	D-WP(C)/52581/2024	THE BRANCH MANAGER, BANK OF BARODA, CRAWFORD MARKET BRABCH, MUMBAI	LALIT KUMAR MAHARANA	//	
	WP(C)/31946/2024	VISHNU KUMAR OJHA	VS	0	
		ODISHA GRAMYA BANK, JAGAMARA, BBSR		//	
299	D-WP(C)/52582/2024	PRAFULLA KUMAR MISHRA	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/52583/2024	PRAFULLA MALLICK	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/52585/2024	BASANTI SAHOO	ABINASH ROURAY	//	
		VS	VS	0	
		THE ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION, KENDRAPARA		//	
302	D-WP(C)/52586/2024	MAJJI LAXMI	LALIT KUMAR MAHARANA	//	
	WP(C)/31948/2024	VS	VS	0	
		ODISHA GRAMYA BANK, JAGAMARA, BBSR		//	
303	D-WP(C)/52587/2024	MANOJA KUMAR BEHERA	LALIT KUMAR MAHARANA	//	
	WP(C)/31942/2024	VS	VS	0	
		ODISHA GRAMYA BANK, JAGAMARA, BBSR		//	
304	D-WP(C)/52588/2024	SANKARSAN BEHERA	DEBADATTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/52589/2024	RAJENDRA KUMAR RUNGATA	BIBHU PRASAD PANDA	//	
	WP(C)/31947/2024	VS	VS	0	
		THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DIV. LABOUR COMMNR.,KORAPUT/		//	
306	D-WP(C)/52591/2024	MAHENDRA BAITHARU	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	

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307	D-WP(C)/52592/2024	STATE OF ODISHA KALIA BAGARTTI @ GELHAMANI BAGARTT VS	AMITAV TRIPATHY VS	// // 0	
308	D-WP(C)/52593/2024	STATE OF ODISHA SANGEETA HANS VS	SARADA PRASANNA SARANGI VS	// // 0	
309	D-WP(C)/52595/2024	STATE OF ODISHA NARAYAN SENAPATI VS	PRASANNA KUMAR SAHOO VS	// // 0	
310	D-WP(C)/52596/2024	STATE OF ODISHA KIRANABALA SAHOO VS	NAMITA PATTANAIAK VS	// // 0	
311	D-WP(C)/52599/2024	STATE OF ODISHA SEK. ABADUL MAJID 2 ABDUL MOZID VS	MD. GOLAM MADANI VS	// // 0	
312	D-WP(C)/52600/2024	UNION OF INDIA TRUPTI MOHANTY VS	SARADA PRASANNA SARANGI VS	// // 0	
313	D-WP(C)/52601/2024	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	PRASANNA KUMAR SAHOO VS	// // 0	
314	D-WP(C)/52602/2024	STATE OF ODISHA AMARENDRA ROUT VS	GYANENDRA KUMAR PARIDA VS	// // 0	
315	D-WP(C)/52603/2024	ADDL. COMMISSIONER OF CT AND GST (APPEAL) CENTRAL ZONE I, CUTTACK SUDHANSU SEKHAR MISHRA VS	PRASANNA KUMAR SAHOO VS	// // 0	
316	D-WP(C)/52604/2024	STATE OF ODISHA SUMITA MISHRA VS	SARADA PRASANNA SARANGI VS	// // 0	
317	D-WP(C)/52605/2024	STATE OF ODISHA BABULI CHARAN SETHY VS	PRANOY MOHANTY VS	// // 0	
		ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	

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318	D-WP(C)/52606/2024	M/S SRIRAM CONSTRUCTION, CUTTACK VS STATE OF ODISHA	RABINDRANATH PAL VS	// 0 //	
319	D-WP(C)/52607/2024	AKSHAYA KUMAR DAS VS ADDL. COMMISSIONER, ADDL. REVISION COURT-II, BBSR	SUVASHISH PATTANAİK VS	// 0 //	
320	D-WP(C)/52608/2024	SULOCHANA NAIK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	
321	D-WP(C)/52609/2024	SUBAS KUMAR PRADHAN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
322	D-WP(C)/52610/2024 WP(C)/31932/2024	JITENDRA KUMAR BISWAL VS COMMISSIONER OF CT AND GST, CUTTACK	SUSHANTA KUMAR MISHRA VS	// 0 //	
323	D-WP(C)/52611/2024	RITA SIRIKA VS UNION OF INDIA	SUSANTA KUMAR TRIPATHY VS	// 0 //	
324	D-WP(C)/52612/2024	PRADIPTA RANJAN BISWAL VS THE AUTHORISED OFFICER, CANARA BANK, CRICLE OFFICE, BBSR	PRATIK DASH VS	// 0 //	
325	D-WP(C)/52613/2024	ASHOK KUMAR BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
326	D-WP(C)/52614/2024	CHANDAMANI LOHAR VS GOVT. OF ODISHA	NIRANJAN LENKA VS	// 0 //	
327	D-WP(C)/52615/2024	BIRKISHOR NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
328	D-WP(C)/52616/2024	CHITTA RANJAN MAHAPATRA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //	
329	D-WP(C)/52617/2024	BRUNDABAN MISHRA	RANJIT SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/52618/2024	NIRUPAMA LENKA	DINABANDHU NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/52619/2024	APARNA HOTA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/52620/2024	NAKULA BEHERA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		RTO, BBSR - II		//	
333	D-WP(C)/52621/2024	AJMAD KHAN	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/52622/2024	MEGHANAD BISWAL	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/52623/2024	ABHAYA KUMAR DAS	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
336	D-WP(C)/52624/2024	ASWIN KUMAR KHAMARI	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/52625/2024	KSHIRA SINDHU MAJHI	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/52627/2024	ISWAR PRADHAN	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/52628/2024	DUSHMANTA KUMAR DHAL	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/52629/2024	PRINCE PRAKASH NAYAK	SUKANTA KUMAR DALAI	//	AOD20240000306C202400100
		VS	VS	0	

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341	D-WP(C)/52630/2024	UNION OF INDIA JYOSTNARANI DAS VS R.T.O., TALCHER	BRAJA MOHAN SARANGI VS	// // ()	
342	D-WP(C)/52631/2024	RANJAN KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // ()	AOD2024000024C202400062
343	D-WP(C)/52632/2024	NAMITA DHIR VS STATE OF ODISHA	KABIR KUMAR JENA VS	// // ()	AOD20240000733C202400014
344	D-WP(C)/52633/2024	PUSPALATA BISWAL VS STATE OF ODISHA	ABHIRAM SWAIN VS	// // ()	
345	D-WP(C)/52634/2024	BHAKTISUDHA DEVI VS STATE OF ODISHA	BALARAM BEHERA VS	// // ()	
346	D-WP(C)/52637/2024	SHANTI PRAKASH PUROHIT VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// // ()	AOR20230000010C202400137
347	D-WP(C)/52638/2024	LAXMI GIDHI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// // ()	
348	D-WP(C)/52639/2024	DR. MAHAPATRA KALIDAS JAYASINGH VS AUTHORIZED OFFICER, ICICI BANK LTD., KOLKATA	SHRADHANJALI SAHOO VS	// // ()	
349	D-WP(C)/52640/2024	KALPANA MOHAPATRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // ()	
350	D-WP(C)/52641/2024	JYOTI KULLU VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// // ()	
351	D-WP(C)/52644/2024	MANORANJAN NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()	

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352	D-WP(C)/52645/2024	SEBSIANA KULLU VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
353	D-WP(C)/52646/2024	HEMANTA KAMILA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //	
354	D-WP(C)/52647/2024	RABINDRANATH BARIK VS SECRETARY TO GOVERNMENT OF ODISHA REVENUE AND D.M.DEPTT., BBSR	PRITY SHAW VS	// 0 //	
355	D-WP(C)/52648/2024	RAJMANI KISPOTTA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
356	D-WP(C)/52651/2024	RATIKANTA BEHERA VS THE CHIEF EXECUTIVE OFFICER, TPNODL, JANUGANJ, BALASORE	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
357	D-WP(C)/52653/2024	SATRUGHNA SAHU VS THE COLLECTOR AND DISTRICT MAGISTRATE KALAHANDI	JNYANANANDA PANDA VS	// 0 //	
358	D-WP(C)/52654/2024	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
359	D-WP(C)/52655/2024	SAGARIKA SETHI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
360	D-WP(C)/52656/2024	ARAKHITA BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
361	D-WP(C)/52657/2024	SURENDRA MAJHI VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
362	D-WP(C)/52658/2024	HARI KISHAN AGARWAL VS STATE BANK OF INDIA, BBSR	TUNA SAHU VS	// 0 //	
363	D-WP(C)/52659/2024	NILAKANTHA SWAIN	LAXMI PRASAD DWIVEDY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/52660/2024	EKLAHQUL RAHAMAN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		ADDL. COMMISSIONER SETTLEMENT AND CONSOLIDATION KEONJHAR		//	
365	D-WP(C)/52662/2024	ULLASH CHANDRA JENA	KAUSHAL HUSSAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/52663/2024	PHAKIR SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/52664/2024	GIRISH TRIPATHY	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/52666/2024	RAJALAXMI BEHERA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/52667/2024	INDRA MAHARANA	LAXMI PRASAD DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/52670/2024	NIRANJAN DEO	PRASANNA KUMAR PANDA	//	
		VS	VS	0	
		THE COLLECTOR CUM CHAIRMAN DISTRICT LEVEL LAND SUB COMMITTEE, KHURDA		//	
371	D-WP(C)/52672/2024	HARA GADABA	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/52673/2024	JAYANTA KUMAR JENA	PRAMODA KUMAR DASH	//	AOR20220001535C202400164
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/52675/2024	SANJIB KUMAR BEHERA	SOUMYA MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
374	D-WP(C)/52676/2024	NARAYAN SWAIN	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	

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375	D-WP(C)/52677/2024	R.T.O., KENDRAPARA DR.ASIMANANDA KHANDUAL VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //	
376	D-WP(C)/52678/2024	NILAM SANJEEV SWAIN VS R.T.O., KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //	
377	D-WP(C)/52680/2024	TOFAN NAYAK VS UNION OF INDIA	PRAVASH CHANDRA JENA VS	// 0 //	
378	D-WP(C)/52682/2024	ASHOK KUMAR SAHOO VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
379	D-WP(C)/52685/2024	RAMAKANTA MAHALIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
380	D-WP(C)/52687/2024	RASHMI PERA VS THE MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	BISWAJIT PASAYAT VS	// 0 //	
381	D-WP(C)/52689/2024	SUBHASH ROUT VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
382	D-WP(C)/52690/2024	NALINIKANTA PANDA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //	
383	D-WP(C)/52692/2024	GHANSHYAM SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
384	D-WP(C)/52693/2024	DINABANDHU DHULIA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
385	D-WP(C)/52695/2024	JAYAKRUSHANA GIRI VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/52696/2024	BANSHIDHAR BANCHUA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
387	D-WP(C)/52698/2024	SHANTI MANJARI DEI VS STATE OF ODISHA	MILAN KANUNGO VS	// 0 //	
388	D-WP(C)/52699/2024	M/S A.D. THERMOCOL, BALASORE VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
389	D-WP(C)/52700/2024	BABULA SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
390	D-WP(C)/52701/2024	KAILASH RAXA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
391	D-WP(C)/52702/2024	SUKURI SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
392	D-WP(C)/52703/2024	MANOJ KUMAR BISOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
393	D-WP(C)/52704/2024	M/S. SAI RESIDENCY (HOTEL), RAYAGADA VS OMBUDSMAN II, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
394	D-WP(C)/52705/2024	SAKUNTALA SETH VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
395	D-WP(C)/52706/2024	GANGADHAR MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
396	D-WP(C)/52707/2024	SANGEETA DIKSHIT VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //	
397	D-WP(C)/52708/2024	BALARAM MEKAP	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/52709/2024	SAKUNTALA KISAN	DIPTI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/52710/2024	KUNA SING	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/52711/2024	RUPA MOHANTA	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/52712/2024	BALESWAR MAJHI	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/52713/2024	HARISHCHANDRA MOHANTA	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/52714/2024	RASHMI RANJAN JENA	SATYABRATA DASH	//	
		VS	VS	0	
		BANK OF INDIA		//	
404	D-WP(C)/52715/2024	MANJUSHRI DHURUA	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/52716/2024	SUDAM SING	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/52717/2024	DEEPAK KUMAR MALIK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/52718/2024	SANMATI GAUD	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/52719/2024	PRAFULLA KUMAR BISWAL	LAXMINARAYAN PATEL	//	
		VS	VS	0	

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409	D-WP(C)/52720/2024	STATE OF ODISHA OMM SHRI SHRI MADHESWAR BIJE, GOPALPUR, CUTTACK	THAKUR JALLI	//	
		VS	VS	()	
410	D-WPCRL/38093/2024	THE STATE OF ODISHA RAJESH KUMAR PANDA	AKSHAYA KUMAR SUBUDHI	KHARABEL NAGAR P.S. /39 /2024	
		VS	VS	()	
411	D-ABLAPL/38019/2024	STATE OF ODISHA ABINASH SAMAL	NABA KISHORE GURU	DHENKANAL TOWN /63 /2021	AOR20220000367C202400021
		VS	VS	()	
412	D-ABLAPL/38023/2024	STATE OF ODISHA SATRUGHNA NAIK	PRIYA RANJAN SINGH	HINDOL /127 /2022	
		VS	VS	()	
413	D-ABLAPL/38024/2024	STATE OF ODISHA SOUMYA RANJAN RAM	PRIYA RANJAN SINGH	JAJPUR ROAD /531 /2024	
		VS	VS	()	
414	D-ABLAPL/38027/2024	STATE OF ODISHA SAGAR JENA	BIJAYA KUMAR DASH	JAJPUR TOWN /498 /2024	
		VS	VS	()	
415	D-ABLAPL/38028/2024	STATE OF ODISHA AJAYA KUMAR JENA	NABA KISHORE GURU	NIHALPRASAD /208 /2024	AOR20220000367C202400022
		VS	VS	()	
416	D-ABLAPL/38030/2024	STATE OF ODISHA GYANARANJAN SWAIN	GAJENDRANATH ROUT	//	AOR20220004106C202400041
		VS	VS	()	
417	D-ABLAPL/38031/2024	STATE OF ODISHA JYOTI RANJAN SAHOO	KULDEEP MOHANTY	BANKI /421 /2024	AOD20240000012C202400008
		VS	VS	()	
418	D-ABLAPL/38032/2024	STATE OF ODISHA SANGRAM KESARI NAYAK	KULDEEP MOHANTY	BANKI /421 /2024	AOD20240000012C202400009
		VS	VS	()	
419	D-ABLAPL/38034/2024	STATE OF ODISHA BASANTA JENA	PRASANT KUMAR BARIK	BONTH /183 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

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420	D-ABLAPL/38035/2024	YUBRAJ MALIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /534 /2024 () //	
421	D-ABLAPL/38036/2024	PARAMANANDA MOHANTA @ MAHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /314 /2024 () //	
422	D-ABLAPL/38038/2024	PINKU SAHU @ CHITARANJAN SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /911 /2024 () //	
423	D-ABLAPL/38040/2024	PINKU SAHU @ CHITARANJAN SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /929 /2024 () //	
424	D-ABLAPL/38042/2024	SANKARSANA PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KORAPUT TOWN /322 /2022 () //	
425	D-ABLAPL/38043/2024	SUJAT KUMAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
426	D-ABLAPL/38044/2024	RASHMI RANJAN SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
427	D-ABLAPL/38045/2024	MANISH KUMAR JALAN VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	RAGHUNATHPALI /613 /2024 () //	
428	D-ABLAPL/38046/2024	TAPAS KUMAR BISWAL @ TAPAS BISWAL VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	NAUGAON /289 /2024 () //	
429	D-ABLAPL/38047/2024	TRUPTI RANJAN DAS VS STATE OF ODISHA	SARADA DASH VS	MALKANGIRI /59 /2021 () //	
430	D-ABLAPL/38048/2024	DEBABRATA SAMAL VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KUJANGA /533 /2024 () //	
431	D-ABLAPL/38049/2024	VICKY SWAIN	JUGALA KISHORE PANDA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/38053/2024	SHOVAN @ SUBHAM MISHRA	SWARAJ PATEL	SUNDARGARH TOWN /407 /2024	AOR20220000246C202400040
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/38054/2024	GAUTAM RANA @ GAUTAM KUMAR RANA	SANGRAM KUMAR SINGH	ATHGARH /316 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/38056/2024	SHOVAN @ SUBHAM MISHRA	SWARAJ PATEL	SUNDARGARH TOWN /408 /2024	AOR20220000246C202400041
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/38057/2024	LATIF KHAN	JAGABANDHU SAHU	NAWAPARA /242 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/38059/2024	KANHU CHARAN PARIDA	SOUMIK SPANDAN TRIPATHY	NAYAGARH SADAR /109 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/38071/2024	ABHAY KUMAR BHOI	RAKESH BEHERA	HINDOL /321 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/38072/2024	MUNA @ SIPUN KUMAR NAIK	RAKESH BEHERA	COLLIERY /463 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/38073/2024	RABI DEI @ BEHERA	BISWABHUSAN DAS	JAGATSINGPUR /860 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/38078/2024	SAMIRUDDIN KHAN	DHIREN KUMAR DAS	CUTTACK SADAR /674 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/38081/2024	MANJAYA KUMAR BISWAL	BADRINARAYAN PANDA	ALAKUNDA /152 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/38082/2024	RANJIT NAIK @ NAYAK	SURYAKANTA DASH	RUPSA /85 /2024	
		VS	VS	()	

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443	D-ABLAPL/38084/2024	STATE OF ODISHA RABINDRA @ RABINDER KUMAR DANDPAT VS	SURYAKANTA DASH VS	// RUPSA /85 /2024 ()	
444	D-ABLAPL/38086/2024	STATE OF ODISHA UJJWAL HATI @ UJWALA HATI VS	AKSHAYA KUMAR SAHOO VS	// PADAMPUR /333 /2024 ()	
445	D-ABLAPL/38088/2024	STATE OF ODISHA RAJENDRA BEHERA @ RAJU BEHERA VS	KUMAR PRAJWAL VS	// JAJPUR TOWN /469 /2024 ()	
446	D-ABLAPL/38089/2024	STATE OF ODISHA SANGRAM KESHARI PANDA @ SANDRAM PANDA VS	KUMAR PRAJWAL VS	// JAJPUR SADAR /330 /2024 ()	
447	D-ABLAPL/38090/2024	STATE OF ODISHA RASHMI RANJAN SAHOO VS	KUMAR PRAJWAL VS	// JAJPUR TOWN /472 /2024 ()	
448	D-ABLAPL/38091/2024	STATE OF ODISHA PRASHANTA NAYAK VS	KUMAR PRAJWAL VS	// JAJPUR SADAR /334 /2024 ()	
449	D-ABLAPL/38094/2024	STATE OF ODISHA NABIN TANDI VS	SURYAKANTA DWIBEDI VS	// BELPARA /341 /2024 ()	
450	D-ABLAPL/38098/2024	STATE OF ODISHA KARTIKESWAR DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /54 /2017 ()	
451	D-ABLAPL/38099/2024	STATE OF ODISHA BASUDEV MOHANTY VS	SUSANT KUMAR MOHANTY VS	// BANIGOCHA /127 /2024 ()	
452	D-ABLAPL/38103/2024	STATE OF ODISHA DINABANDHU BHOI @ HARI VS	SHIB SHANKAR MOHANTY VS	// AIR FIELD P.S. /336 /2024 ()	
453	D-ABLAPL/38106/2024	STATE OF ODISHA SHILU PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// TANGI (KHURDA) /408 /2023 () //	

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454	D-ABLAPL/38109/2024	MAHENDRA KUMAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KANJIPANI /81 /2023 () //	
455	D-ABLAPL/38110/2024	HRUSIKESH DAS @ NILU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /127 /2024 () //	
456	D-ABLAPL/38112/2024	RAJA @ JITENDRA BEHERA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHANDAKA P.S. /405 /2024 () //	
457	D-ABLAPL/38114/2024	DINESH KUMAR SAMANTARAY @ JATU SAMANTA VS STATE OF ODISHA	JAYADEBA BEHERA VS	JODAPADAR /241 /2024 () //	
458	D-ABLAPL/38117/2024	PREMRAJ PUROHIT VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR SADAR /527 /2023 () //	
459	D-ABLAPL/38119/2024	MAYADHAR SWAIN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KAMAKHYANAGAR /188 /2023 () //	
460	D-ABLAPL/38121/2024	PREMRAJ PUROHIT VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR SADAR /353 /2024 () //	
461	D-ABLAPL/38122/2024	BASANTA KUMAR DALBEHERA VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	BARKOTE /335 /2024 () //	AOR20220002993C202400012
462	D-ABLAPL/38123/2024	RULU @ SHREEDHARA PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /544 /2024 () //	
463	D-ABLAPL/38124/2024	PREMRAJ PUROHIT VS STATE OF ODISHA	JAYADEBA BEHERA VS	PUINTALA /32 /2024 () //	
464	D-ABLAPL/38125/2024	RAJU@RAJKISHOR SAHU VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	KUNDHEIGOLA /137 /2019 () //	AOR20220002993C202400011
465	D-ABLAPL/38126/2024	SURENDRA GHATUAL @ PRAMOD	BISWARANJAN DALAI	BANKI /417 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/38127/2024	SOUMYA RANJAN GHATUAL @ PAPU	BISWARANJAN DALAI	BANKI /417 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/38130/2024	SAROJ SAHOO @ SAROJ KUMAR SAHOO	PRAMODA KUMAR MISHRA	PATTAMUNDAI /135 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/38131/2024	SUMAN SAHOO @ NIRANJAN SAHOO	BIJAY JENA	PATTAMUNDAI /369 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/38134/2024	SANMALI @ ANTARJAMI GHADEI	JAYAKRISHNA MOHAPATRA	BARIPADA TOWN /154 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/38137/2024	SANJAYA PAIKRAY @ SANJAY PAIKRAY	DIPANKAR ACHARYA	INDUSTRIAL ESTATE PS /272 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/38140/2024	SAJAN @ SAJAN MIAN	SATYABRATA SENAPATI	KHAIRA /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/38142/2024	SANTOSH MUDULI	AMITAV TRIPATHY	ITAMATI /272 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/38144/2024	BIKASH @ SUBRAT CHHATOI	BISWARANJAN DALAI	CUTTACK SADAR /544 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/38145/2024	JIBAN BHOI	BIJAY KUMAR BEHERA	MANCHESWAR P.S. /585 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/38147/2024	PRAMOD PATTNAIK @ PRAMOD KUMAR PATTNAIKHARAPRASAD PANDA		CUTTACK SADAR /638 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/38148/2024	SUBHAM PATNAIK	AJAYA KUMAR NANDA	RAYAGADA TOWN /419 /2024	
		VS	VS	()	

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477	D-ABLAPL/38149/2024	STATE OF ODISHA KALIA @ KALANDI CHARAN SAHOO VS	PANCHANAN PANIGRAHI VS	// SUKINDA /29 /2021 ()	AOD20240000001C202400389
478	D-ABLAPL/38150/2024	STATE OF ODISHA DILLIP PRADHAN VS	RAJENDRA NARAYAN ROUT VS	// GOLANTHARA (BERHAMPUR) /261 /2024 ()	AOR20220001558C202400211
479	D-ABLAPL/38152/2024	STATE OF ORISSA JAYANTI GIRI VS	JAYANTA KUMAR MAJHI VS	// JALESWAR /579 /2024 ()	
480	D-ABLAPL/38153/2024	STATE OF ODISHA BALI CHARAN PADHY VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /58 /2021 ()	
481	D-ABLAPL/38154/2024	STATE OF ODISHA MIRZA AFROZ ALI BAIG VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /282 /2024 ()	
482	D-ABLAPL/38155/2024	STATE OF ODISHA PRAMOD SWAIN @ BABUDU VS	JYOTIRMAYA SAHOO VS	// KODALA /599 /2024 ()	
483	D-ABLAPL/38164/2024	STATE OF ODISHA RAM CHANDRA SAHOO @ RAM CHANDRA SAHU VS	RONIT GHOSH VS	// KANIHA /389 /2024 ()	
484	D-ABLAPL/38166/2024	STATE OF ODISHA YASHBANT SINGH TANDI VS	JUGALA KISHORE PANDA VS	// TUSRA /347 /2024 ()	
485	D-ABLAPL/38170/2024	STATE OF ODISHA SITA KAR VS	DURGA PRASAD DHAL VS	// MARINE PS AT JAMBO /138 /2024 ()	
486	D-ABLAPL/38172/2024	STATE OF ODISHA NIRANJAN SAHOO VS	JNYANANANDA PANDA VS	// / /0 ()	
487	D-ABLAPL/38174/2024	STATE OF ODISHA BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	// TIGIRIA /294 /2024 () //	

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488	D-ABLAPL/38178/2024	TRINATH SANTARA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /237 /2019 () //	AOD20220003315C202400054
489	D-ABLAPL/38181/2024	MANAS KUMAR @ MANAS JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	KHANDAGIRI P.S. /850 /2024 () //	
490	D-ABLAPL/38183/2024	RANJANA RAY VS STATE OF ODISHA	BISWAJIT NAYAK VS	CHANDRASEKHARPUR /579 /2023 () //	
491	D-ABLAPL/38184/2024	AMULYA BEHERA VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	SAHID NAGAR P.S. /532 /2024 () //	
492	D-ABLAPL/38190/2024	ABDUL SK. AHMAD VS STATE OF ODISHA	DEBASIS MISHRA VS	DHARMASALA /848 /2024 () //	AOR20230001300C202400073
493	D-ABLAPL/38191/2024	RITIK SAHOO @ RITIKI KUMAR SAHOO @ BADKA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /200 /2024 () //	
494	D-ABLAPL/38195/2024	RASHMI RANJAN SAHOO VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR TOWN /470 /2024 () //	
495	D-ABLAPL/38203/2024	KANAK BEHERA VS STATE OF ODISHA	M.A.ALI VS	TIHIDI /349 /2019 () //	
496	D-ABLAPL/38204/2024	KANAK BEHERA VS STATE OF ODISHA	M.A. ALI VS	TIHIDI /451 /2020 () //	
497	D-ABLAPL/38206/2024	RAJA @ RAJESH KUMAR KAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHARATPUR PS /784 /2024 () //	
498	D-ABLAPL/38207/2024	GOURI SHANKAR BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	DEOGARH /598 /2024 () //	
499	D-ABLAPL/38209/2024	RAKESH KHATEI	ACHYUTANANDA PATTANAIAK	AIR FIELD P.S. /356 /2024	

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**FILING REPORT AS ON :17/12/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
500	D-ABLAPL/38210/2024	VS STATE OF ODISHA SATYARANJAN BARIK VS STATE OF ODISHA	VS  LAXMI NARAYAN RAYATSINGH VS	  BASUDEVPUR /862 /2024	    

# ORISSA HIGH COURT

MISC CASES FILED on :17/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-JCRLRV/1/2023 JCRLRV/1/2023	TAPAN@TAPIN NAIK MP	S.K.ZAFARULLA,J.KAMILA	6/2024
2	D-SAO/52559/2024 SAO/ /	RAM GOPAL SINGH MP	DWARIKA PRASAD MOHANTY	49/2024
3	D-JCRLA/13422/2024 JCRLA/66/2024	SEIKH SAHADAT ALI @ SIKANDAR MP	(PARTHA SARATHI DAS S.S.PANDA B.N.BARIK)	291/2024
4	D-JCRLA/13422/2024 JCRLA/66/2024	SEIKH SAHADAT ALI @ SIKANDAR MP	(PARTHA SARATHI DAS S.S.PANDA B.N.BARIK)	292/2024
5	D-TRP(C)/52509/2024 TRP(C)/ /	MADHUSMITA DASH MP	ASHOK KUMAR BEHERA	433/2024
6	D-TRP(C)/52471/2024 TRP(C)/ /	PRAJNASREE ACHARYA MP	SAMBEET PATTANAYAK	434/2024
7	D-TRP(C)/52661/2024 TRP(C)/ /	MONALISA PRADHAN MP	DAITARI PRADHAN	435/2024
8	D-TRP(C)/52671/2024 TRP(C)/ /	TULASI PATRA MP	ACHYUTANANDA PATTANAIK	436/2024
9	D-RVWPET/44453/2024 RVWPET/ /	PRADIPTA KUMAR SAHOO MP	ADV	470/2024
10	D-RVWPET/44460/2024 RVWPET/ /	PRADIPTA KUMAR SAHOO MP	ADV	471/2024
11	D-RVWPET/44497/2024 RVWPET/ /	PRADIPTA KUMAR SAHOO MP	ADV	472/2024
12	D-CONTC/50571/2024 CONTC/8179/2024	DIBAKAR LENKA MP	ADV.	489/2024
13	D-CONTC/49402/2024 CONTC/8178/2024	SHAKUNTALA JENA MP	SUDHANSU SEKHAR BEHERA	490/2024
14	D-CONTC/52567/2024 CONTC/ /	KRISHNA CHANDRA MAHANTA MP	ADV.	491/2024
15	D-RPFAM/282/2023 RPFAM/282/2023	RAJIBA KUMAR BALABANTARAY MP	ARUN KUMAR MANSINGH	566/2024
16	D-MATA/52669/2024 MATA/ /	GIRISH CHANDRA MOHARANA MP	NALINI KANTA SAHOO	581/2024
17	D-MATA/49123/2024 MATA/ /	SWARNA PRAVA NAYAK MP	GHANASHYAM MUDULI	582/2024
18	D-CMAPL/50038/2024 CMAPL/446/2024	NEW INDIA ASSURANCE CO. LTD, SUNDER MP	<del>ROXRH</del>	635/2024
19	D-CMAPL/50038/2024 CMAPL/446/2024	NEW INDIA ASSURANCE CO. LTD, SUNDER MP	<del>ROXRH</del>	636/2024
20	D-CMAPL/52468/2024 CMAPL/ /	JATADHARI BEHERA MP	ADV	637/2024
21	D-CMAPL/38524/2024 CMAPL/281/2024	MAHENDRA GIRI MP	SAIBRATA RATH	638/2024
22	D-CMAPL/52649/2024 CMAPL/ /	LAXMIPRIYA KARAN MP	ADV.	639/2024
23	D-CMAPL/50367/2024 CMAPL/ /	MAMATA SAMAL MP	SANATAN DAS	640/2024
24	D-FAO/221/2021 FAO/221/2021	PRADEEP KUMAR NAIK MP	SUBHADUTTA ROURTRAY	1041/2024
25	D-FAO/50890/2024 FAO/ /	MANAGER, TP CELL, M/S ORIENTAL INSURANCE MP	<del>MANCIBALTP.BBSR</del>	1042/2024
26	D-FAO/50895/2024	MANAGER, TP CELL, M/S ORIENTAL INSURANCE	<del>MANCIBALTP.BBSR</del>	

27	FAO/ / D-FAO/49464/2024	MP D.M., UNITED INDIA INSURANCE CO. LTD	CHANDRA SAHOO	1043/2024
28	FAO/ / D-FAO/49468/2024	MP B.M., UNITED INDIA INSURANCE CO. LTD	CHANDRA SAHOO	1044/2024
29	FAO/ / D-CRLREV/38050/2024	MP GATANATHA MALLICK@MALLIK	SHIBANI SHANKAR PRADHAN	1045/2024
30	CRLREV/ / D-CRLREV/38052/2024	MP JYOTI PRAKASH MISHRA	JUGALA KISHORE PANDA	1169/2024
31	CRLREV/ / D-CRLREV/35360/2024	MP AMAR NATH DAS	MAHES DAS	1170/2024
32	CRLREV/ / D-CRLREV/38077/2024	MP BULU PATRA	DEVASHIS PANDA	1171/2024
33	CRLREV/ / D-CRLREV/38080/2024	MP SUBASH CHANDRA NAYAK @ ANDELLA SAYED IQBAL		1172/2024
34	CRLREV/ / D-CRLREV/38080/2024	MP SUBASH CHANDRA NAYAK @ ANDELLA SAYED IQBAL		1173/2024
35	CRLREV/ / D-CRLREV/38080/2024	MP SUBASH CHANDRA NAYAK @ ANDELLA SAYED IQBAL		1174/2024
36	CRLREV/ / D-CRLREV/37310/2024	MP LAXMI DEI	GOPAL KRUSHNA MOHANTY	1175/2024
37	CRLREV/724/2024 D-RSA/26/2022	MP PRABHAT KUMAR PANIGRAHY	SATYANARAYAN MOHAPATRA	1176/2024
38	RSA/26/2022 D-RSA/48309/2024	MP BISWANATH PANDA	SARBESWAR BEHERA	1483/2024
39	RSA/ / D-RSA/52650/2024	MP CHANDRAMA BEHERA	AMIT PRASAD BOSE	1484/2024
40	RSA/ / D-RSA/52650/2024	MP CHANDRAMA BEHERA	AMIT PRASAD BOSE	1485/2024
41	RSA/ / D-RSA/52650/2024	MP CHANDRAMA BEHERA	AMIT PRASAD BOSE	1486/2024
42	RSA/ / D-CMP/52462/2024	MP SRI SWAPNESWAR MAHADEV BIJE	DWARIKA PRASAD MOHANTY	1487/2024
43	CMP/ / D-CMP/52497/2024	MP G.ANIL KUMAR PATRA	JAGANNATH BHUYAN	1514/2024
44	CMP/ / D-CMP/404/2021	MP KAMALAKANTA BISWAL	ANUPAM DASH	1515/2024
45	CMP/404/2021 D-CMP/52575/2024	MP SUKANTA KUMAR MISHRA	LALIT KUMAR MAHARANA	1516/2024
46	CMP/ / D-CMP/52597/2024	MP LAXMIDHAR SAMANTARAY	MANAS RANJAN DHAL	1517/2024
47	CMP/ / D-CMP/52554/2024	MP SANTOSH KUMAR PRADHAN @ SANTOSH	PRANJAN PADHY	1518/2024
48	CMP/ / D-CMP/52642/2024	MP MAMATA MISHRA	AMITAV TRIPATHY	1519/2024
49	CMP/ / D-CMP/52652/2024	MP PRADEEP KUMAR CHATTERJEE	SOUMYA DEV RAY	1520/2024
50	CMP/ / D-CMP/38902/2024	MP MAMATA SAMANTARAY		1521/2024
51	CMP/1161/2024 D-CMP/52684/2024	MP RAJESWARI BAG	RANJAN KUMAR NAYAK	1522/2024
52	CMP/ / D-BLAPL/25058/2024	MP SOURMENDRA SWAIN		1523/2024
53	BLAPL/8633/2024 D-BLAPL/26080/2024	MP MINATI @ SABNAM BEGAM	AMIT KUMAR NATH	1651/2024
54	BLAPL/9137/2024 D-ABLAPL/31392/2024	MP MD. SAHAFAJ		1652/2024
55	ABLAPL/11908/2024 D-ABLAPL/24861/2024	MP RASMITA JENA		2887/2024
56	ABLAPL/9377/2024 D-ABLAPL/29614/2024	MP JAKHYA @ JAKSHYA MAJHI		2888/2024
57	ABLAPL/11046/2024 D-ABLAPL/21724/2024	MP SITANSU SEKHAR JENA		2889/2024
	ABLAPL/7786/2024	MP		2890/2024

58	D-ABLAPL/18787/2024 ABLAPL/6852/2024	KUBRA KHATUN MP	SUBRAT RAY	2891/2024
59	D-ABLAPL/38094/2024 ABLAPL/ /	NABIN TANDI MP	SURYAKANTA DWIBEDI	2892/2024
60	D-ABLAPL/30618/2024 ABLAPL/11452/2024	DEBENDRA SWAIN @ DEBENDRANATH SWAIN MP		2893/2024
61	D-ABLAPL/33805/2024 ABLAPL/12755/2024	DEBA @ DEBENDRA MALIK MP		2894/2024
62	D-ABLAPL/27162/2024 ABLAPL/10157/2024	SUSIL KUMAR DASH MP		2895/2024
63	D-ABLAPL/34311/2024 ABLAPL/13171/2024	SWARNALATA JENA MP		2896/2024
64	D-ABLAPL/34228/2024 ABLAPL/13003/2024	BISWARANJAN PRADHAN MP		2897/2024
65	D-ABLAPL/30521/2024 ABLAPL/11338/2024	RAJALAKSHMI MP		2898/2024
66	D-ABLAPL/35508/2024 ABLAPL/13509/2024	PRATAP MALLIK MP	PANCHANAN PANIGRAHI	2899/2024
67	D-ABLAPL/2924/2023 ABLAPL/2924/2023	SK. SAHIL ALI MP	SUSANTA SEKHAR MOHAPATRA	2900/2024
68	D-ABLAPL/36685/2024 ABLAPL/13982/2024	M. BHASKAR @ BHASKAR JAGANNATH MAILI MP		2901/2024
69	D-ABLAPL/11143/2024 ABLAPL/3988/2024	KABULU DAS @ ABHIMANYU DAS MP	LAXMI NARAYAN RAYATSINGH	2902/2024
70	D-ABLAPL/18506/2024 ABLAPL/6600/2024	AJAYA PATTANAIAK MP		2903/2024
71	D-ABLAPL/33260/2024 ABLAPL/12536/2024	PRADIPTA KUMAR @ LAXMIDHAR PAND MP	MRITUNJAY BANERJEE	2904/2024
72	D-MACA/40/2022 MACA/40/2022	THE B.M., M/S. NATIONAL INSURANCE CO. MP	PRADANTA KUMAR MAHALI	2997/2024
73	D-MACA/52503/2024 MACA/ /	PRAMILA MOHANTY MP	PRADEEP KUMAR MISHRA	2998/2024
74	D-MACA/52503/2024 MACA/ /	PRAMILA MOHANTY MP	PRADEEP KUMAR MISHRA	2999/2024
75	D-MACA/51927/2024 MACA/ /	ORIENTAL INSURANCE CO.LTD., BBSR MP	PRATIVA MISHRA	3000/2024
76	D-MACA/682/2015 MACA/682/2015	PRAMILA SINGH MP		3001/2024
77	D-MACA/647/2020 MACA/647/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO.LTD. MP		3002/2024
78	D-MACA/648/2020 MACA/648/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO.LTD., MP		3003/2024
79	D-MACA/52565/2024 MACA/ /	ISWAR CHANDRA MAHANTA MP	SUSANT KUMAR MOHANTY	3004/2024
80	D-MACA/52565/2024 MACA/ /	ISWAR CHANDRA MAHANTA MP	SUSANT KUMAR MOHANTY	3005/2024
81	D-MACA/52576/2024 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., BALS MP	SOMNATH ROY	3006/2024
82	D-MACA/52594/2024 MACA/ /	D.M.,UNITED INDIA INSURANCE CO. LTD. MP	JAYESHWAR NICHANDRA SAHOO	3007/2024
83	D-MACA/52594/2024 MACA/ /	D.M.,UNITED INDIA INSURANCE CO. LTD. MP	JAYESHWAR NICHANDRA SAHOO	3008/2024
84	D-CRLA/38026/2024 CRLA/ /	GYANA RANJAN SWAIN@SADHUA MP	GHANASHYAM MUDULI	3263/2024
85	D-CRLA/38039/2024 CRLA/ /	SEIKH ABDUL ATTAULAH @ SHEIK ATA MP	DEEPAK RANJAN PARIDA	3264/2024
86	D-CRLA/38039/2024 CRLA/ /	SEIKH ABDUL ATTAULAH @ SHEIK ATA MP	DEEPAK RANJAN PARIDA	3265/2024
87	D-CRLA/38026/2024 CRLA/ /	GYANA RANJAN SWAIN@SADHUA MP	GHANASHYAM MUDULI	3266/2024
88	D-CRLA/38026/2024 CRLA/ /	GYANA RANJAN SWAIN@SADHUA MP	GHANASHYAM MUDULI	3267/2024
89	D-CRLA/38026/2024	GYANA RANJAN SWAIN@SADHUA	GHANASHYAM MUDULI	

	CRLA/ /	MP		3268/2024
90	D-CRLA/1369/2023	SAMRAY HANSDAH	ASIT KUMAR OTTA	
	CRLA/1369/2023	MP		3269/2024
91	D-CRLA/38058/2024	SUNIL ROUT @ HEMBRAM	DALIRANI BEHURAY	
	CRLA/ /	MP		3270/2024
92	D-CRLA/38058/2024	SUNIL ROUT @ HEMBRAM	DALIRANI BEHURAY	
	CRLA/ /	MP		3271/2024
93	D-CRLA/31/2023	JITENDRA KUMAR MOHARANA@JITU@JISER@KAMAL DWIBEDI		
	CRLA/31/2023	MP		3272/2024
94	D-CRLA/38058/2024	SUNIL ROUT @ HEMBRAM	DALIRANI BEHURAY	
	CRLA/ /	MP		3273/2024
95	D-CRLA/38064/2024	BUBUN SETHY	BIREN SANKAR TRIPATHY	
	CRLA/ /	MP		3274/2024
96	D-CRLA/38064/2024	BUBUN SETHY	BIREN SANKAR TRIPATHY	
	CRLA/ /	MP		3275/2024
97	D-CRLA/38064/2024	BUBUN SETHY	BIREN SANKAR TRIPATHY	
	CRLA/ /	MP		3276/2024
98	D-CRLA/21693/2024	SAGAR SOREN@BANKA	RAKESH KUMAR DAS	
	CRLA/752/2024	MP		3277/2024
99	D-CRLA/38074/2024	SANTOSH PANIGRAHI @ ICHILI @ BULU DEVASHIS PANDA		
	CRLA/ /	MP		3278/2024
100	D-CRLA/38074/2024	SANTOSH PANIGRAHI @ ICHILI @ BULU DEVASHIS PANDA		
	CRLA/ /	MP		3279/2024
101	D-CRLA/38092/2024	CHHOTA @ KAMAL LOCHAN SINGH	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		3280/2024
102	D-CRLA/38092/2024	CHHOTA @ KAMAL LOCHAN SINGH	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		3281/2024
103	D-CRLA/38092/2024	CHHOTA @ KAMAL LOCHAN SINGH	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		3282/2024
104	D-CRLA/573/2023	PRABHAT@PRAVAT KUMAR SETHI	SURENDRA KUMAR BISWAL	
	CRLA/573/2023	MP		3283/2024
105	D-CRLA/327/2023	BABULI KUDEI@KHANDIA	MAHES DAS	
	CRLA/327/2023	MP		3284/2024
106	D-CRLA/1420/2023	K.BAIRI PATRA	DAYANANDA MOHAPATRA	
	CRLA/1420/2023	MP		3285/2024
107	D-CRLA/812/2023	KARTIK@KARTIKA FARIKAR	BHABANI SHANKAR DASPARIDA	
	CRLA/812/2023	MP		3286/2024
108	D-CRLA/33763/2024	DEEPAK GOUDA@DEEPAK GAUDA	RAJENDRA NARAYAN ROUT	
	CRLA/1154/2024	MP		3287/2024
109	D-CRLA/38212/2024	SANJAYA JANI	LALATENDU SAMANTARAY	
	CRLA/ /	MP		3288/2024
110	D-CRLA/38212/2024	SANJAYA JANI	LALATENDU SAMANTARAY	
	CRLA/ /	MP		3289/2024
111	D-CRLMC/3536/2023	PRAMOD KUMAR PADHY	RUPESH KUMAR KANUNGO	
	CRLMC/3536/2023	MP		3363/2024
112	D-CRLMC/36637/2024	RAJU@HAIDER ALI@KHAN		
	CRLMC/4654/2024	MP		3364/2024
113	D-CRLMC/33950/2024	SIKUNA MAJHI @ CHIKUNU MAJHI		
	CRLMC/4416/2024	MP		3365/2024
114	D-CRLMC/38129/2024	BHAGABAN RAM	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		3366/2024
115	D-CRLMC/38132/2024	SURESH CHANDRA DAS	KARUNAKAR RATH	
	CRLMC/ /	MP		3367/2024
116	D-CRLMC/38135/2024	SAROJ KUMAR SENAPATI	SAPAN KUMAR LENKA	
	CRLMC/ /	MP		3368/2024
117	D-CRLMC/38139/2024	DEEPAK SAHU@DEEPAK KUMAR SAHU	SUSANTA KUMAR TRIPATHY	
	CRLMC/ /	MP		3369/2024
118	D-CRLMC/38177/2024	GIRIJA SANKAR SATAPATHY @ SATPATHY	SANDEEP RAJ PANDA	
	CRLMC/ /	MP		3370/2024
119	D-CRLMC/38179/2024	NARA GOUDA	DIPTI RANJAN BHOKTA	
	CRLMC/ /	MP		3371/2024
120	D-CRLMC/38180/2024	PRABINA @ LAXMIDHAR MUDULI @ PRABHU KOSHAN MUDULI		
	CRLMC/ /	MP		3372/2024

121	D-CRLMC/32513/2024 CRLMC/4354/2024	T.DEVI MP	ASIT KUMAR CHAUDHURY	3373/2024
122	D-CRLMC/38189/2024 CRLMC/ /	HANTAL MANGAL @ MANGAL HANTAL MP	AJAYA KUMAR PRADHAN	3374/2024
123	D-WA/52418/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY, A.G.A.	8714/2024
124	D-WA/52418/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY, A.G.A.	8715/2024
125	D-WA/52418/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY, A.G.A.	8716/2024
126	D-WA/16048/2024 WA/712/2024	STATE OF ODISHA MP		8717/2024
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	8718/2024
128	D-WA/52443/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8719/2024
129	D-WA/52443/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8720/2024
130	D-WP(C)/25107/2024 WP(C)/14270/2024	DR.BALAKFRUSHNA SAMANTARAY MP		17097/2024
131	D-WP(C)/50241/2024 WP(C)/30475/2024	DR.MOHAN KUMAR MOHAPATRA MP		17098/2024
132	D-WP(C)/52438/2024 WP(C)/31958/2024	KARINASI GRAM PANCHAYAT, KENDRAPARA MP	PARASANTA KUMAR SATAPATHY	17099/2024
133	D-WP(C)/52446/2024 WP(C)/ /	SHAKIL AHMAD MP	RASHMIKANTA MAHALIK	17100/2024
134	D-WP(C)/52415/2024 WP(C)/31909/2024	SARAPANCH, MANGALPUR GRAM PANCHAYAT MP	PRADEEP KUMAR DAS	17101/2024
135	D-WP(C)/52491/2024 WP(C)/ /	MANJULATA JENA MP	SOUMYA DEV RAY	17102/2024
136	D-WP(C)/52492/2024 WP(C)/ /	PRAMOD KUMAR SETHI MP	KRISHNA CHANDRA SAHU	17103/2024
137	D-WP(C)/52495/2024 WP(C)/ /	MURALIDHAR BISWAL MP	TAPAN KUMAR BISWAL	17104/2024
138	D-WP(C)/52499/2024 WP(C)/31878/2024	JUGAL KISHORE CHANDAK MP	DAYANIDHI MISHRA	17105/2024
139	D-WP(C)/52500/2024 WP(C)/ /	M/S BHABANI PRASAD KAR, MAHIPAL, KENDRAPARA MP	KENDRAPARA PATHY	17106/2024
140	D-WP(C)/52417/2024 WP(C)/ /	G.MANJU SERVICES PVT. LTD. MP	SUKANTA KUMAR DALAI	17107/2024
141	D-WP(C)/45724/2024 WP(C)/26854/2024	RITARANI MUDULI MP	SUKANTA KUMAR DALAI	17108/2024
142	D-WP(C)/52502/2024 WP(C)/ /	M/S. BHABANI PRASAD KAR, MAHIPAL, KENDRAPARA MP	KENDRAPARA PATHY	17109/2024
143	D-WP(C)/52504/2024 WP(C)/31949/2024	KALPANA SAHOO MP	SIDHARTHA SWAIN	17110/2024
144	D-WP(C)/52505/2024 WP(C)/ /	RAGHUMANI SETHI MP	RABINDRANATH PAL	17111/2024
145	D-WP(C)/52506/2024 WP(C)/31954/2024	KALPITA BISWAL MP	SIDHARTHA SWAIN	17112/2024
146	D-WP(C)/52515/2024 WP(C)/ /	MAHESHWAR JENA MP	AKSHYANGSHU SEKHAR NANDY	17113/2024
147	D-WP(C)/52518/2024 WP(C)/ /	HARIHAR JENA MP	JAGABANDHU DAS	17114/2024
148	D-WP(C)/52419/2024 WP(C)/ /	SUJATA MOHAPATRA MP	LALITENDU MISHRA	17115/2024
149	D-WP(C)/52524/2024 WP(C)/ /	KARTIKESWAR SHARMA MP	TUSAR KUMAR MISHRA	17116/2024
150	D-WP(C)/6004/2012 WP(C)/6004/2012	SASHI SEKHAR GARABAD MP	M/S.PRAVASH CH.JENA	17117/2024
151	D-WP(C)/52526/2024 WP(C)/31938/2024	AJIT KUMAR DALAI MP	PRAKASH KUMAR MISHRA	17118/2024
152	D-WP(C)/52528/2024	NANDA KISHORE PATRA	PRAKASH KUMAR MISHRA	

	WP(C)/31943/2024	MP		17119/2024
153	D-WP(C)/49234/2024 WP(C)/29521/2024	SAILABALA PADHY MP		17120/2024
154	D-WP(C)/31447/2024 WP(C)/17863/2024	SACHIKANT SATAPATHY MP	BAIDHAR SAHOO	17121/2024
155	D-WP(C)/52548/2024 WP(C)/ /	JALANDHAR PANDEY MP	SUNIL KUMAR PANDA	17122/2024
156	D-WP(C)/38375/2024 WP(C)/23117/2024	KRUSHNA CHANDRA ROUT MP	SAMVIT MOHANTY	17123/2024
157	D-WP(C)/48170/2024 WP(C)/ /	KALPANA SAHOO MP	TUSAR KANTI PRAHARAJ	17124/2024
158	D-WP(C)/49174/2024 WP(C)/29569/2024	SUBRAT NAYAK MP	SAIBRATA RATH	17125/2024
159	D-WP(C)/52560/2024 WP(C)/ /	SATYANARAYAN SAHOO MP	TRILOCHAN NANDA	17126/2024
160	D-WP(C)/41347/2024 WP(C)/23977/2024	M/S. PLATRONICS ALLIED INDUSTRIES PVT.LTD, MP		17127/2024
161	D-WP(C)/52561/2024 WP(C)/ /	MADHUSUDAN HOTA MP	TRILOCHAN NANDA	17128/2024
162	D-WP(C)/51904/2024 WP(C)/31494/2024	BYABASAYEE MAHASANGH KHURDA MP	MUSCYPALITMOHAPATRA (2)	17129/2024
163	D-WP(C)/52564/2024 WP(C)/ /	PRAMOD KUMAR SAHU MP	TRILOCHAN NANDA	17130/2024
164	D-WP(C)/52474/2024 WP(C)/ /	SUNITA MAHAKUDA MP	SATYANARAYAN MISHRA	17131/2024
165	D-WP(C)/52570/2024 WP(C)/31919/2024	DIONEX EDGE PVT.LTD.,BBSR MP	DEBAKANTA MOHANTY	17132/2024
166	D-WP(C)/44255/2024 WP(C)/26031/2024	GADADHAR PATRA MP	NIRANJAN LENKA	17133/2024
167	D-WP(C)/52572/2024 WP(C)/ /	PRAVANJAN SARANGI MP	SIDHARTH SHANKAR PADHY	17134/2024
168	D-WP(C)/22077/2012 WP(C)/22077/2012	NIRANJAN SATPATHY MP	SANGRAM MISHRA	17135/2024
169	D-WP(C)/52479/2024 WP(C)/ /	PRAMILA MANGARAJ @ PRAMILA JENA MP	PRAMILA BEMAR KAR	17136/2024
170	D-WP(C)/52425/2024 WP(C)/ /	ABHISEK MISHRA MP	LAXMINARAYAN RAYATSINGH	17137/2024
171	D-WP(C)/52480/2024 WP(C)/ /	M/S. SHREEMAA CONSTRUCTIONS, MP	BHUBANESWAR CHANDRA NAYAK	17138/2024
172	D-WP(C)/52578/2024 WP(C)/ /	ISWAR CHANDRA MALLICK MP	PABITRA KUMAR NAYAK	17139/2024
173	D-WP(C)/52579/2024 WP(C)/ /	MANMATH KUMAR PANDA MP	ABHIMANYU PARIDA	17140/2024
174	D-WP(C)/11316/2016 WP(C)/11316/2016	SUHAGI MAJHI ALIAS HANSDA MP	M/S.BHAKTAHARI MOHANTY	17141/2024
175	D-WP(C)/11316/2016 WP(C)/11316/2016	SUHAGI MAJHI ALIAS HANSDA MP	M/S.BHAKTAHARI MOHANTY	17142/2024
176	D-WP(C)/52583/2024 WP(C)/ /	PRAFULLA MALLICK MP	AJAYA KUMAR MOHARANA	17143/2024
177	D-WP(C)/52589/2024 WP(C)/31947/2024	RAJENDRA KUMAR RUNGATA MP	BIBHU PRASAD PANDA	17144/2024
178	D-WP(C)/52592/2024 WP(C)/ /	KALIA BAGARTTI @ GELHAMANI BAGARTTI MP	MITAV TRIPATHY	17145/2024
179	D-WP(C)/52482/2024 WP(C)/ /	NRUSINGHA CHARAN PANDA MP	GAJENDRANATH ROUT	17146/2024
180	D-WP(C)/52608/2024 WP(C)/31956/2024	SULOCHANA NAIK MP	SOUBHAGYA SWAIN	17147/2024
181	D-WP(C)/52612/2024 WP(C)/ /	PRADIPTA RANJAN BISWAL MP	PRATIK DASH	17148/2024
182	D-WP(C)/13842/2024 WP(C)/8715/2024	MANORANJAN MOHANTY MP	TUSAR KUMAR MISHRA	17149/2024
183	D-WP(C)/52616/2024 WP(C)/ /	CHITTA RANJAN MAHAPATRA MP	DAYANANDA MOHAPATRA	17150/2024

184	D-WP(C)/50796/2024 WP(C)/30941/2024	M/S SHANTI MEMORIAL HOSPITAL, ROURKELAH MP	KISHANU PRASAD PRADHAN	17151/2024
185	D-WP(C)/23592/2024 WP(C)/13436/2024	M/S. ACCENTOR ENTERPRISES, JAGATSINGHPUR MP	CHANDRANITABH MISHRA, A.KEJRIWAL, A.PRADHAN, S.SUMAN, S.S.DA	17152/2024
186	D-WP(C)/35790/2022 WP(C)/35790/2022	ADARSH KUMAR SAHU MP	PRIYADARSHINEE BIJAYALAXMI DAS	17153/2024
187	D-WP(C)/52639/2024 WP(C)/ /	DR. MAHAPATRA KALIDAS JAYASINGH MP	SHRADHANJALI SAHOO	17154/2024
188	D-WP(C)/30112/2021 WP(C)/30112/2021	PURUSOTTAM JENA MP	LAXMIKANTA MOHANTY	17155/2024
189	D-WP(C)/14411/2018 WP(C)/14411/2018	RUPESH KUMAR AGRAWAL MP	M/S.AMIT PRASAD BOSE	17156/2024
190	D-WP(C)/27732/2023 WP(C)/27732/2023	ANKIT KUMAR MP	SOUMYA DEV RAY	17157/2024
191	D-WP(C)/18752/2024 WP(C)/13316/2024	MUKUNDA KUMAR DAS MP	MANMAYA KUMAR DASH	17158/2024
192	D-WP(C)/1640/2021 WP(C)/1640/2021	LALITA MAJHI MP	MANAS PATI	17159/2024
193	D-WP(C)/49934/2024 WP(C)/30528/2024	ADITYA PATRA MP	SATYA SMRUTI MOHANTY	17160/2024
194	D-WP(C)/47710/2024 WP(C)/29059/2024	ANGOORBALA RATH MP		17161/2024
195	D-WP(C)/52658/2024 WP(C)/ /	HARI KISHAN AGARWAL MP	TUNA SAHU	17162/2024
196	D-WP(C)/1745/2024 WP(C)/870/2024	SUSANTA KUMAR PATTNAIK MP	BHABANI SHANKAR RAYAGURU	17163/2024
197	D-WP(C)/52629/2024 WP(C)/ /	PRINCE PRAKASH NAYAK MP	SUKANTA KUMAR DALAI	17164/2024
198	D-WP(C)/52660/2024 WP(C)/ /	EKLAHQUL RAHAMAN MP	AMIT PRASAD BOSE	17165/2024
199	D-WP(C)/52662/2024 WP(C)/ /	ULLASH CHANDRA JENA MP	KAUSHAL HUSSAIN	17166/2024
200	D-WP(C)/52663/2024 WP(C)/ /	PHAKIR SAHU MP	AMIT PRASAD BOSE	17167/2024
201	D-WP(C)/21825/2022 WP(C)/21825/2022	DHRUBA CHARAN SWAIN MP	RABI NARAYAN BEHERA	17168/2024
202	D-WP(C)/19488/2024 WP(C)/11055/2024	SHREE RADHAKRISHNA JEW @ GOVINDA MP	AMIT, BHADRAN MISHRA	17169/2024
203	D-WP(C)/52675/2024 WP(C)/ /	SANJIB KUMAR BEHERA MP	SOUMYA MISHRA	17170/2024
204	D-WP(C)/52632/2024 WP(C)/ /	NAMITA DHIR MP	KABIR KUMAR JENA	17171/2024
205	D-WP(C)/52680/2024 WP(C)/ /	TOFAN NAYAK MP	PRAVASH CHANDRA JENA	17172/2024
206	D-WP(C)/52685/2024 WP(C)/ /	RAMAKANTA MAHALIK MP	PRAVASH CHANDRA JENA	17173/2024
207	D-WP(C)/52690/2024 WP(C)/ /	NALINIKANTA PANDA MP	ASIT KUMAR CHAUDHURY	17174/2024
208	D-WP(C)/52698/2024 WP(C)/ /	SHANTI MANJARI DEI MP	MILAN KANUNGO	17175/2024
209	D-WP(C)/52704/2024 WP(C)/ /	M/S. SAI RESIDENCY (HOTEL), RAYAGADA MP	ALGUNI RAJGURU MOHAPATRA	17176/2024
210	D-WP(C)/52703/2024 WP(C)/ /	MANOJ KUMAR BISOI MP	KUNAL KUMAR SWAIN	17177/2024
211	D-WP(C)/52708/2024 WP(C)/ /	BALARAM MEKAP MP	KUNAL KUMAR SWAIN	17178/2024
212	D-WP(C)/52717/2024 WP(C)/ /	DEEPAK KUMAR MALIK MP	SUKANTA KUMAR NAYAK (2)	17179/2024
213	D-WP(C)/52720/2024 WP(C)/ /	OMM SHRI SHRI MADHESWAR BIJE, GOPAL MP	PARAJUTACK	17180/2024
214	D-WP(C)/52721/2024 WP(C)/ /	DHARMENDRA KUMAR NAYAK MP	KUNAL KUMAR SWAIN	17181/2024